

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3415
ANSWERED ON:13.08.2010
CHILDREN WITH SPECIAL NEEDS
Sarvey Shri Sathyanarayana

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of children with special needs including children belonging to the SC/ST/ OBC and other minority sections of the country, State-wise; and

(b) the steps taken by the Government for the welfare of such children during each year of the Eleventh Five Year Plan period?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): As per the Census 2001, State-wise number of disabled persons in the age group 0-19 years, including children belonging to the SC/ST/OBC and other minority sections of the country, is at Annex-I.

(b): The Ministry of Social Justice and Empowerment is implementing the following schemes for welfare of persons including children with special needs:

(i) Deendayal Disabled Rehabilitation Scheme: Under this Scheme, grants are provided to NGOs for running projects like special schools, pre-schools and early intervention projects, vocational training centres and community based rehabilitation projects. State-wise expenditure and number of beneficiaries under this scheme for 2007-08, 2008-09 and 2009-10 is at Annex-II.

(ii) Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP Scheme): Assistance is provided to disabled persons including children for fitting of aids and appliances.

(iii) Assistive aids and appliances are also distributed to the children below 14 years of age and attending School under the Sarva Shiksha Abhiyan Scheme of the Ministry of Human Resource Development. As per the agreement between the Ministry of Human Resource Development and Ministry of Social Justice and Empowerment, Artificial Limbs Manufacturing Corporation of India (ALIMCO), a Public Sector Undertaking (PSU) under the Ministry of Social Justice and Empowerment, the implementing agency is reimbursed 40% of the expenditure by the State Government Authorities and 60% of the expenditure through grants under ADIP Scheme. The State-wise expenditure and number of beneficiaries under ADIP-SSA for 2007-08, 2008-09 and 2009-10 is at Annex-III.

In addition to above, the Ministry of Women and Child Development is implementing a centrally sponsored scheme namely 'Integrated Child Protection Scheme (ICPS)' with the objective to provide a safe and secure environment for overall development of the children who are in need of care and protection, which includes children with special needs from 2009-10.